

Name of the corporate debtor: Upscalio India Private Limited

Date of commencement of CIRP: 05th April, 2024 (Copy of order received on 08th June 2024)

List of creditors as on: 26.05.2024

List of Operational Creditors (Other than Workman & Employees)

S.No	Name of the Operational Creditor	Details of claim received			Details of Claim Admitted							Amount of Claim not admitted (In Rs.)	Amount of claim under Verification (In Rs.)	Remarks, If any	Admitted/Rejected/Under Process	
		Date of Receipt	Amount Claimed (Rs.)	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Security Interest, if any	Amount covered by Guarantee (In Rs.)	Whether related Party	% of voting Share in CoC	Amount of Contingent claim					Amount of any mutual dues, that may be set off (In Rs.)
1	BDO India LLP	19.04.2024	5,08,295.62	0	Unsecured	NA	NA	-	No	-	0	-	508295.62	-	As per books of accounts of the corporate debtor and information received from the corporate debtor, all the dues of BDO India Ltd were paid off and there is not outstanding dues as on 05.04.2024	Rejected
2	CEVA Logistics India Private Limited	16.05.2024	1,08,86,665.00	0	Unsecured	NA	NA	-	No	-	1,08,86,665.00	-	-	-	Claimant has issued a notice under Arbitration Act for appointment of sole arbitrator and the claim amount is disputed by the corporate debtor. The claimant has not filed any application before any competent court for appointment of Arbitrator. Claim is under verification subject to further clarification from the claimant.	Under Process

1,13,94,961